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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO.1299/2000

New Delhi this the 14th day of July, 2000.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI V. K. MAJOTRA, MEMBER (A)

Smt. C.P.Gupta W/O B.L.Gupta,
R/O 308, Dr. Mukherjee Nagar,
Delhi-110009.

... Applicant

(By Shri S.C.Luthra, Advocate)

-versus-

1. Union of India through
Secretary, Ministry of Labour
(Directorate General of Employment
& Training), Shram Shakti Bhawan,
Rafi Marg, New Delhi-110001.
2. Director General/Joint Secretary,
D.G.E.T. (Ministry of Labour),
Rafi Marg, New Delhi-110001.
3. Secretary, U.P.S.C.,
Shahjahan Road,
New Delhi-110003. ... Respondents

O R D E R (ORAL)

Shri Justice Ashok Agarwal :

Disciplinary proceedings were initiated against applicant vide charge memo dated 27.8.1996. By her written statement of 20.9.1996 applicant has denied the charge. The disciplinary authority appointed an enquiry officer as also a presenting officer after about a year on 18.8.1997. The enquiry officer has submitted his report on 10.8.1998. According to applicant, the enquiry officer has completely exonerated her. The disciplinary authority has, however, disagreed with the findings of the enquiry officer and recorded a note of disagreement on 28.12.1998 and sent the same to applicant for her comments. Applicant has submitted her presentation on 18.1.1999. The disciplinary authority has, it is the

N/A

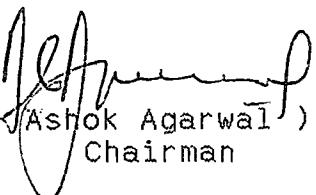
grievance of applicant, not passed final orders in the disciplinary proceedings as yet.

2. By the present O.A. all that is claimed is a direction to the disciplinary authority to pass final order on the enquiry report expeditiously and within a period of three months. In our view, the prayer made is just and proper and deserves to be granted. We order accordingly. The disciplinary authority will pass final orders in the disciplinary proceedings initiated against applicant expeditiously and within a period of three months from the date of service of this order.

3. Present O.A. stands disposed of with the aforesaid directions.

V.K. Majotra

(V. K. Majotra)
Member (A)


(Ashok Agarwal)
Chairman

/as/